

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI




(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2018
NAME OF THE PETITIONER(S) : FRESCO PELLI SPA
NAME OF THE RESPONDENT(S) : FUTURE PELLI INDIA PVT LTD & 5
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1) K. Moushmy }
P. Stella Mary } Counsel for R₂, 3 & 6 
- 2) E. Malini, for M/S.
PASS Associates Counsel for R₄ & R₅ 
- 3) N. JAYACHANDER
For M. VIDYAT Counsel for Petitioner 

ORDER

At request of the parties, list this matter on 29.11.2019.


[S. VIJAYARAGHAVAN]
Member (Technical)


[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs